

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

TRANSFER PETITION (CIVIL.) NO(s). 226 OF 2013

UNION OF INDIA

Petitioner(s)

VERSUS

M/S HINDUSTAN BUILDERS & ORS.

Respondent(s)

(With appln(s) for stay and office report)

Date: 26/03/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mrs Anil Katiyar,Adv.

For Respondent(s)

Mr. Garvesh Kabra,Adv.

UPON hearing counsel the Court made the following
O R D E R

|None appears. What gets revealed from the perusal of the office|
|report is that although by order dated 25th October,2013 of|
|this Court an opportunity for filing the counter affidavit was|
|given to the respondents No.1, yet he has not done the needful|
|so far. Viewed in that context, the matter shall be processed|
|for listing before the Hon'ble Court under the rules. |

| (M.K.HANJURA) |
|Registrar |